

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 325 of 2013 in
Appeal No. 237 of 2013

Dated : 22nd November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Transtem Green Power Pvt. Ltd. & Anr. ...Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Arvind Kumar Gupta
Mr. Abhishek Goyal

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-2 to R-4

ORDER

IA No. 325 of 2013
(Appl. for Stay)

The learned counsel for the Respondent has filed his reply in I.A. No. 325 of 2013. After hearing the learned counsel for the parties, we feel that the matter could be taken up for final disposal.

With these observations, the I.A. is disposed of.

Appeal No. 237 of 2013

The learned counsel for the Respondent is directed to file the reply to the main Appeal on or before 16.12.2013 after serving copy on the other side.

Post the matter for hearing on 03.01.2014. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

